

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:2733
ANSWERED ON:25.11.2010
REQUIREMENT OF COKING COAL
Dubey Shri Nishikant

Will the Minister of STEEL be pleased to state:

- (a) the requirement of coking coal for the steel industry projected for the coming two years;
- (b) whether the Government has made any alternative arrangement for securing metallurgy coal and thermal coal assets in overseas for steel plants in the country;
- (c) whether the Government proposes to enter into any contract for the purchase of coal mines outside the country so as to ensure uninterrupted supply of coking coal used in the steel plants; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

- (a) The projected requirement of coking coal for the steel industry for coming two years is as follows:

(Quantity in million tonnes)

Year	Indigenous raw coking coal	Imported Coking Coal
------	-------------------------------	----------------------

2011-12	21.63	29.52
---------	-------	-------

2012-13	22.50	32.23
---------	-------	-------

(Source: Economic Research Unit, Ministry of Steel)

(b)to(d): Steel companies import coking coal from various countries to fulfill their requirements on commercial basis. The Government is also encouraging the formation of joint ventures between steel companies to acquire coking coal assets abroad. A Special Purpose Vehicle namely International Coal Ventures Limited (ICVL) with participation of Coal India Limited, Steel Authority of India Limited (SAIL), National Thermal Power Corporation (NTPC), Rashtriya Ispat Nigam Limited (RINL) and NMDC Limited has been formed for acquisition of coal assets abroad.